

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No.166/JR(S)/2014 Dated: Allahabad: 30 April, 2014

**Subject: Regarding P-819, NJA Regional Judicial Conference (North Zone)
“Role of Courts in Upholding Rule of Law” scheduled from
09.05.2014 to 11.05.2014 at JTRI, Lucknow.**

Sir,

With reference to your letter no. JTRI/NJA Conf./14-783 dated 28.04.2014 on the above subject, I am directed to say that Court has been pleased to nominate the officers mentioned in list A for participation in **P-819, NJA Regional Judicial Conference (North Zone) “Role of Courts in Upholding Rule of Law” scheduled from 09.05.2014 to 11.05.2014 at JTRI, Lucknow.**

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Enclosure: As above.

Sd/-
Joint Registrar (Services)

No.166(i)/JR(S)/2014 of the date 30.04.2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly and direct the officer concerned nominated officer to report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
2. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, Bhopal.
3. The District & Sessions Judge, Allahabad, Lucknow, Sultanpur, Mathura, Pratapgarh, Shahjahanpur, Gorakhpur, Ramabainagar, Firozabad, Bareilly, Barabanki, Varanasi, Bhadohi at Gyanpur, Aligarh with the request to kindly inform the officer concerned accordingly and direct the concerned nominated officer to report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
4. The Member Secretary, UP State Legal Service Authority, Jawahar Bhawan Annexe, III Floor, Lucknow with the request to kindly inform the officer concerned accordingly and direct the officer concerned nominated officer to report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
5. Sri Dinesh Kumar Singh-I, Registrar (Judicial) (Confidential), High Court, Allahabad with the request to kindly participate in the said conference under intimation to the Court and report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
6. Sri Tej Bahadur Singh, Registrar, UP State Public Services Tribunal, C-74, Butlar Palace, Lucknow (registered post) and (by fax (no. 0522-2287190)) with the request to kindly participate in the said conference under intimation to the Court and report

- at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
7. Sri Arun Kumar Mishra, Legal Advisor, Development Authority, Vipin Khand, Gomti Nagar Extension, Lucknow (by registered post) with the request to kindly participate in the said conference under intimation to the Court and report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
 8. Mohd. Faiz Alam Khan, Joint Registrar (Judicial) (Inspection), High Court, Allahabad with the request to kindly participate in the said conference under intimation to the Court and report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
 9. Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court, Allahabad with the request to kindly participate in the said conference under intimation to the Court and report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
 10. Smt. Poonam Sikand, Special Secretary & Addl. L.R. (Legal Cell), Advocate General Office, Government of UP, Allahabad with the request to kindly participate in the said conference under intimation to the Court and report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
 11. Sri Anoop Kumar Goel, OSD (Judicial) (Enquiry), High Court, Allahabad with the request to kindly participate in the said conference under intimation to the Court and report at JTRI, Lucknow either in the evening of 08.05.2014 or in the morning of 09.05.2014 at sharp 08:00 a.m. positively.
 12. The O.S.D. (Judicial)(Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Services)

Proposed List of Addl. District Judges for NJA North Zone Regional Conference
“Role of Courts in Upholding Rule of Law” scheduled from 09.05.2014 to
11.05.2014 at JTRI, Lucknow.

Sl. No.	Name of Officer Shri/Smt./Ms.	Designation	Place of Posting
1.	Mahboob Ali	OSD, UPSLSA	Lucknow
2.	Dinesh Kumar Singh-I	Registrar (Jud.) (Conf.), High Court	Allahabad
3.	Rajendra Singh-I	Additional District & Sessions Judge	Lucknow
4.	Pradeep Kumar Srivastava	Additional District & Sessions Judge	Sultanpur
5.	Arvind Kumar Jain	Additional District & Sessions Judge	Mathura
6.	Mohd. Faiz Alam Khan	Jt. Registrar(Jud.)(Insp.) High Court	Allahabad
7.	Ashwini Kumar Tripathi	Additional District & Sessions Judge	Pratapgarh
8.	Abdul Shahid	Spl. Secy. & Addl. L.R., Govt. of UP	Lucknow
9.	Pawan Kumar Chaurasia	Additional District & Sessions Judge	Shahjahanpur
10.	Anil Kumar Jha	Additional District & Sessions Judge	Gorakhpur
11.	Syed Fariduddin Ashraf	Additional District & Sessions Judge	Ramabainagar
12.	Tej Bahadur Singh	Registrar, UP State Public Services Tribunal	Lucknow
13.	Arun Kumar Misra	Legal Advisor, Development Authority	Lucknow
14.	Rajiv Sharma	Joint Reg.(Jud.) (Services), High Court	Allahabad
15.	Uma Shanker Sharma	Additional District & Sessions Judge	Firozabad
16.	Neel Kuntha Sahay	Additional District & Sessions Judge	Lucknow
17.	Poonam Sikand	Spl. Secy. & LR (Legal Cell), Adv. Gen. Office, Govt. of UP	Allahabad
18.	Jyotsana Sharma	Additional District & Sessions Judge	Firozabad
19.	Sanjay Khare	Additional District & Sessions Judge	Bareilly
20.	Dr. Rajesh Singh	Additional District & Sessions Judge	Barabanki
21.	Anoop Kumar Goel	OSD (Judicial) (Enquiry) High Court	Allahabad

22.	Nalin Kumar Srivastava	Additional District Sessions Judge	&	Varanasi
23.	Sanjay Shanker Pandey	Additional District Sessions Judge	&	Bhadohi at Gyanpur
24.	Inder Preet Singh Josh	Additional District Sessions Judge	&	Aligarh
25.	Km. Rekha Agnihotri	Additional District Sessions Judge	&	Allahabad